265 Reference to *the need* [19 JULY 1982] to *extend Colowed*

SHRI ARVIND GANESH KUL-KARNI (Maharashtra): At the fag end I have made a request to give me two or three minutes. At the outset I would request the Minister, for heaven's sake, give us a reply after understanding what we want. Just like a reluctant witness you are saying no, no, to everything. The point is, he has asked a relevant question, but you are creating a wrong precedent, you are not replying to our satisfaction. You are a young Minister and I wish you good luck, but do not reply like a reluctant witness or a tutored witness.

SHRI NIHAR RANJAN LASKAR: If the questions are like that, what can I do?

SHRI ARVIND GANESH KUL-KARNI: I know, but this is my advice to you because I have been watching you for the last so many years.

Mr. Minister_i I want to have two or three clarifications from you. Much has been said on the subject and I do not want to repeat it, but I only want to go to a different angle. This Mulla Committee's interim report is before you. After visiting Bihar, U.P. or Tihar Jails or whatever it is, has he mentioned anywhere about the connections between politicians and convicts? Has he mentioned about it? Please go through the report. To my knowledge he has mentioned it. I do not know whether it is a secret report or not, it is for you to say, but it has come to our knowledge, it has been published and we come to know about these things only when we read newspapers and periodicals. It has been said that in Bihar the Ministers are visiting jails. They are in league with the convicts, and whether the convicts are utilising the Ministers or the Ministers are utilising the convicts I do not know. In U.P. also same is the position. So, I want to know, from you whether the Government has taken any cognizance of a serious allegation of this nature. Whether it suits the culture of the

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present ruling party or not. I do not know, but I want to know from you whether this is being condemned and you are going to take action against this. This is the basic question.

SHRI NIHAR RANJAN LASKAR: He is talking about Bihar, but this particular report relates to Tihar Jail. This interim report is about Tihar Jail. I have no knowledge of what he is talking.

SHRI ARVIND GANESH KUL-KARNI: But you made a reference to Bihar jails also.

SHRI NIHAR RANJAN LASKAR: That was in some other connection and not in this connection.

SHRI ARVIND GANESH KUL-KARNI: I want to know something in this connection also. Your Ministry might have informed you about this.

SHRI NIHAR RANJAN LASKAR: I have said that the Mulla Committee's interim report is an administrative report and we are not going to lay it on the Table of the House.

REFERENCE TO THE NEED TO EXTEND FACILITY OF COLOURED T.V. PROGRAMME TO JAMMU AND KASHMTO.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): I am grateful for giving me an opportunity to make a special mention about the issue which is engaging the attention of the people of Jammu and Kashmir. In the Rajya Sabha debate of 28th March, while discussing the report of the Communications Ministry I had said and I quote: "The people of Kashmir have been concerned during the last few days to know that under the television network which will be started from the 15th November, Sri-nagar is not covered. I am told that although this is connected with Mr, Sathe's Ministry, providing the **infra**-

structure for transmitting colour T.V. is the job of the Communication Ministry.

"Sir, we have keen competition from the Lahore T.V. station in Pakistan which was the reason which weighed with the Government of India installing T.V. in Kashmir first on a priority basis even before Calcutta and other places. We are very strongly in favour of providing infrastructure for the television network so that the national hook-ups are also extended to the State of Jammu and Kashmir."

The Minister of Communications, Shri C. M. Stephen, announced on the floor of the House in reply to my observations and I quote:

"I am pleased to announce in reply to my friend from Kashmir that the matter about extension of T.V. to Kashmir is quite in hand and the project was on and the target was somewhere about the Asiad Games."

Sir, I am very grateful to the Government and the hon. Minister of Communications that the network for the national hook-up has been provided as mentioned by him. But the most important part is providing colour T.V, production programmes in Kashmir. From the reports that I have seen in the newspapers, it appears that Srinagar is not included in the production of colour T.V. programme at the time of Asiad Games, as promised by the hon. Minister. In this connection. Sir, vesterday another Minister, Dr. M. S. Sanjeevi Rao, Deputy Minister for Electronics, has stated that four production vans will be put at Jullundur, Delhi, Calcutta and Bombay. Srinagar, again, is not included in this. I would request the hon. Minister that Asiad Games are to start from the 15th of November. We have a beautiful weather in Kashmir at that time. Chinar trees are red in colour and after that is winter. During this period we have snowy

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peaks and in summer we have much more greenery. We can transmit the colour T.V. through the national hookup provided by the Communication Ministry and in the reverse gear beautiful colour programmes could be transmitted to the entire country so that the whole country can see the beauty of Kashmir which is at its peak in that season. In this connection I wish to bring to your notice that three Ministries are involved in this-Ministry of Communication, Ministry of Information and Broadcasting and yet another Ministry, the Ministry of Electronics. I do not know what the procedure is, but I would request Jhe Secretary-General that a transcript of my speech on this Special Mention may be sent to all the three Ministries so that they can take cognizance of this matter.

Another important thing is that incidentally this will also help us in Kashmir because the beauty of Kashmir will be portrayed to the other parts of the country and it will also help in increasing domestic tourism, We have had about 40 per cent fall in the number of tourists this year and this will help boost our tourist traffic. I would request therefore that by the Asiad Games not only the national hook-up should be provided but the production programmes from Kashmir should also be transmitted back to other parts in colour.

SHRT SANTOSH MITRA (West Bengal): Sir, on a point of order. For the Calling Attention Motion, my name was given as a speaker from the CPM but it has been ignored. Why it has been done, I do not know.

श्री शिव चम्द्र झा (बिहार) : ऐसा ही होता हैं। घोर कलयुग हो रहा है।

3.00 p.m.

MR. DEPUTY CHAIRMAN: I think he might have given it later on, after the list of names came. Otherwise... (Interruptions)...

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SHRI P. RAMAMURTI (Tamil Nadu): He gave it in writing. He went there.

MR. DEPUTY CHAIRMAN: I think there was some mistake. You should have stood up. I think there was some mistake somewhere.

SHRI P. RAMAMURTI: That mistake can be corrected now.

MR. DEPUTY CHAIRMAN: Now the Minister has gone. What can we do now? The name was not there. It sometimes happens...

SHRI SHIVA CHANDRA JHA: Why it happens sometimes?

SHRI P. RAMAMURTI: You) should have raised it earlier, when the special mentions were started. (*Interruptions*)...

REFERENCE TO THE REPORTED DETECTION OF FUNGUS IN GLUCOSE BOTTLES IN SAFDAR-JANG HOSPITAL.

SHRI BISWA GOSWAMI (Assam): Mr. Deputy Chairman, Sir, I want to draw the attention of the hon. Minister of Healthy through you, to a news item published in the *Indian Express* of 18th July, 1982, to the effect that fungus has been found in a glucose bottle in the Safdarjung Hospital. Sir, I quote from the report:

"The bottle of 5 per cent dextrose injection IP, batch No. 210582, manufactured by the Faridabad firm Dhavsons Pharmaceuticals in May 1982, was found to be infested with fungus by the staff on duty after the bottle was taken out from the stores for administering to a patient in emergency ward A."

Sir, this is not the first time that such type of fungus has been detected inside a glucose bottle. There have been several occasions in the Past when such fungusinfested bottles had been detected in the hospital.

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Sir, what is most surprising is that this type of glucose bottles are being supplied by a particular firm of Faridabad, Dhavsons Pharmaceuticals, and I do not know why, even after the detection of fungus in the glucose bottles supplied by this particular manufacturer, purchase of glucose from this particular company is still continuing. The authorities should have taken steps and should have stopped'p\irchasing glucose from that particular manufacturer.

Sir, these glucose bottles should be airtight, and if air is injected along with glucose to a patient, it is very dangerous. Therefore, the Government should look into the matter and they should not only stop purchase of these glucose bottles from this particular manufacturer of Faridabad, Davsons Pharmaceuticals, but also inquire as to how this type of glucose has been manufactured in that company. I hope the Government will take it seriously because this is a serious matter that if a life-saving thing like glucose is infested with fungus, then the life of a patient cannot be saved.

REFERENCE TO THE FINANCIAL CONDITIONS OF FOUR COL-LEGES OF VARANASI AFFI-LIATED TO BANARAS HINDU UNTVERSITY

श्री कलराज मिश्र (उत्तर प्रदेश) : उपसभापति महोदय, मैं शिक्षा मंती जी का घ्यान ग्रार्कायत करना चाहूंगा और संयोग से वे ग्राज सदन में उपस्थित हैं काशी विश्वविद्यालय से संबंधित काशी के चार महाविद्यालय से संबंधित काशी के चार महाविद्यालयों की ग्रोर जिन के नाम हैं : दयानन्द महाविद्यालय, ग्राय महिला महाविद्यालय, वसन्त कन्या महा-विद्यालय और वसन्ता कालेज, राजघाट । यह चार विद्यालय ऐसे हैं कि जो काशी विश्वविद्यालय से संबंधित हैं लेकिन काशी हिन्दू विश्वविद्यालय की जितनी